

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri C.V. Marathe**  
**COURT 4 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 23-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>DRAFT ISSUES</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	SUIT	101466/2013	SANJAY RAJARAM GUDEKAR AND ORS Vs GANGARAM BALKRISHNA GUDEKAR	R B PATIL
2	SUIT	103533/2013	SMT. GULABDEVI JAYANTI PRASAD Vs JAYANTIPRASAD SHADATRAM SANTOSHI AND ORS	MR. A.M. SARAOGI
<b><u>COMPLIANCE</u></b>				
3	SUIT	107864/1998	SMT ANURADHA ASHOK SHARMA Vs ANAND PRAKASH KOHIL AND ANR	NAAZISH N SHAH 1ST COURT RECEIVER
4	SUIT	108093/1996	VANDANABEN VINODBHAI NAGASHETH , Vs KULIN MORARJI GALA AND ORS	SINGHI AND CO M N KENIA U OBJ 1 TO 6
5	SUIT	109828/1990	DHANVANTRAI RAMSHANKAR JOSHI AND ORS Vs SATISH J DAVE AND ORS	PREM S GIDWANI 1 B AND 1 C COURT RECEIVER

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